

by the State Government by way of disbursement. It is for this reason that the Central Government is always not in a position to make an accurate forecast of the actual requirements. As soon as the claims are received in the Central Government, steps are taken to arrange reimbursement.

#### **Setting up of Plants for black and white T.V. tube**

2914. SHRI ARJUN SETHI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have decided to invite proposal for setting up black and white T.V. picture tube plants with an individual production capacity;

(b) whether it is also a fact that India has opened doors for foreign companies to set up black and white T.V. Tube Plants in India; and

(c) if so, the details regarding the policy of Government as well as the criteria adopted for setting up these facilities?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) Government have decided to invite proposals for setting up Black and White TV Picture Tube Plants at individual capacity levels of 1 million nos./year or larger.

(b) Electronics equipment and components, including a components like TV Picture Tubes, are included in Appendix-1 to the Industrial Licensing Policy of Government notified through Press Note dated February 2, 1973, and in force today. As per that policy all industries included in Appendix-1 are open to large business houses and foreign companies. Foreign collaboration may also be permitted on merits. Industrial licensing of TV Picture Tubes would be undertaken in accordance with that Policy.

(c) A copy of the Press Note issued on 15-2-1983 on the Policy for creation of further production capacity for Black and White TV Picture Tubes, is laid on the Table of the House. (Placed in Library. See No. LT-6117/83). Proposals which

are in line with the policy and which ensure techno-economic feasibility of the project with low cost of production, will be considered.

#### **Attack on Newspaper offices**

2915. SHRI PIUS TIRKEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of Newspaper offices throughout India had been attacked during the year 1982;

(b) if so, the details of the incidents month-wise; and

(c) the action taken by Government to ensure the safety of the newsmen and newspaper offices?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (c). No data in respect of the number of newspaper offices throughout India attacked during the year 1982 and details of the incidents month-wise is available is such data is not compiled on all India basis. Since law and order including crime is a state subject, the State Governments and Union Territory Administrations are responsible for enforcing laws relating to these offences. The matter has, however, been brought to the notice of all the State Governments and Union Territory Administrations.

#### **Ambitious programmes for Micro-Electronics**

2916. SHRI N. E. HORO: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that an ambitious programme has been drawn up by a task force of the Department of Electronics to provide a viable and self-sustaining technological base for micro-electronics in the country; and

(b) if so, the details thereof and the details regarding involvement of expenditure approved for this programme?